

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **05.02.2025** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025 For condone Delay IA No. 188/2025 Delay in refileing IA No. 189/2025	Aakash Educational Services Ltd. Vs GLAS Trust Company LLC & 2 Ors.	Ms. Deepika Murali	Mr. Thriyambak J Kannan For Caveator
2.	Comp App (AT) (CH) (Ins) No. 58/2025 To dispense with IA No. 204/2025 For Stay IA No. 205/2025	Riju Ravindran Suspended Director & Promoter of Think & Learn Pvt. Ltd. Vs Pankaj Srivatsava, RP of Think & Learn Pvt. Ltd. & 3 Ors.	Mr. Adarsh Ramanujan	Mr. Thriyambak J Kannan For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 295/2024 For Stay IA No. 774/2024 For Exemption IA No. 775 & 776/2024	Malavika Hegde, Shareholder & Director of Coffee Day Enterprises Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Ms. Lakshana Viravalli	Mr. Arun Karthik Mohan- R1

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in